

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF
AUGUST ---2016

KIND OF CASES	PREVIOUS	INSTITUTION			LB	DISPOSAL			CLOSING
	BALANCE	DB	SB	TOTAL		DB	SB	TOTAL	BALANCE
MAIN CASES									
CIVIL SIDE									
CIVIL FIRST APPEAL	7616	-	33	33	-	-	9	9	7640
CIVIL SECOND APPEAL	2437	-	26	26	-	-	11	11	2452
EX. FIRST APPEAL	31	-	0	0	-	-	1	1	30
EX. SECOND APPEAL	3	-	0	0	-	-	0	0	3
CIVIL MISC. APPEAL	23590	5	255	260	-	12	105	117	23733
CIVIL REVISION	438	-	10	10	-	-	20	20	428
CIVIL REVIEW	547	1	8	9	-	9	18	27	529
INCOME TAX REF.	6	-	-	0	-	0	-	0	6
OTHER TAX REF.	5	-	-	0	-	-	-	0	5
TAX CASES	-	-	-	0	-	-	-	0	0
EXCISE ACT REF.	-	-	-	0	-	-	-	0	0
I. T. APPEAL	629	4	-	4	-	12	-	12	621
W. T. A.	8	-	-	0	-	-	-	0	8
SALES TAX REVISIONS	595	-	0	0	-	-	0	0	595
TESTAMENTARY CASES	1	-	0	0	-	-	-	0	1
COMPANY PETITION	40	-	1	1	-	-	3	3	38
COMPANY APPEAL	2	-	0	0	-	-	0	0	2
COMPANY APPLS.	10	-	0	0	-	-	0	0	10
COMPANY SUITS	-	-	-	0	-	-	-	0	0
COMPANY LIQUIDATION	10	-	2	2	-	-	0	0	12
ELECTION PETITION	0	-	-	0	-	-	-	0	0
SPECIAL APPEAL (CIVIL)	35	0	-	0	-	0	-	0	35
SPECIAL APPEAL (WRIT)	2543	60	-	60	-	198	-	198	2405
CIVIL CONTEMPT	1708	10	75	85	-	2	186	188	1605
CIVIL WRIT	40012	95	1253	1348	-	94	1216	1310	40050
RECRIMINATION PET.	-	-	-	0	-	-	-	0	0
CENTRAL EXCISE APPEAL	228	18	-	18	-	2	-	2	244
CROSS OBJECTION	638	0	12	12	-	0	1	1	649
CIVIL REFERENCE	1	-	-	0	-	-	-	0	1
TOTAL "A"	81133	193	1675	1868	0	329	1570	1899	81102
CRIMINAL SIDE									
MURDER REFERENCE	2	0	-	0	-	0	-	0	2
CRIMINAL APPEAL	16758	35	65	100	-	25	62	87	16771
CRIMINAL REVISION	7299	-	164	164	-	0	86	86	7377
CRL. MISC. PET. U/S 482 CR. P.C.	3641	0	374	374	-	0	220	220	3795
CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	1143	-	1005	1005	-	-	1001	1001	1147
CR. CONT. PETITION	2	-	0	0	-	0	0	0	2
CRIMINAL REFERENCE	-	-	-	0	-	-	-	0	0
HABES CORPUS	145	15	-	15	-	7	-	7	153
CR. L TO A	288	3	15	18	-	13	18	31	275
CRLW	41	0	8	8	-	0	4	4	45
TOTAL B	29319	53	1631	1684	-	45	1391	1436	29567
TOTAL A + B	110452	246	3306	3552	0	374	2961	3335	110669
OTHER ORIGINAL JURISDICTION CASES									
ARBITRATION APPLICATION	20	-	0	0	-	-	8	8	12
LEAVE TO APPEAL TO S. C	23	-	1	1	-	-	0	0	24
CIVIL TRANSFER APPLICATION	193	-	16	16	-	1	20	21	188
CRIMINAL TRANSFER	12	-	0	0	-	-	0	0	12
TOTAL C	248	0	17	17	-	1	28	29	236
GRAND TOTAL A+B+C+	110700	246	3323	3569	-	375	2989	3364	110905

S. Bhat
19-9-16
DEPUTY REGISTRAR (JUDL.)